

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:6718
ANSWERED ON:17.05.2012
CONTAMINATION OF GROUND WATER
Reddy Shri Modugula Venugopala

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Central Ground Water Authority (CGWA) proposes to take concrete measures to remove chemicals from ground water and ensure supply of clean drinking water;
- (b) if so, the details thereof; and
- (c) the funds released therefor to the States/Union Territories during the last year and the current year?

Answer

THE MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) Since supply of clean drinking water is a state subject, Central Ground Water Authority does not undertake measures to remove chemicals from ground water. The Ministry of Drinking Water & Sanitation provides financial assistance to State governments under the centrally sponsored scheme 'National Rural Drinking Water Programme (NRDWP).' Under NRDWP, up to 20% of the allotted funds can be utilized to ensure sustainability of drinking water sources and schemes and tackle water quality problems.

(b) & (c) The details of funds released to states under NRDWP during the last three years is at Annexure I.